

INDEX
TO
LOK SABHA DEBATES
(THIRTEENTH SERIES)

VOLUME VIII TO X

FOURTH SESSION OF THE THIRTEENTH LOK SABHA

July 24, 2000 to August 25, 2000

Shravana 2, 1922 (Saka) to Bhadra 3, 1922 (Saka)



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HOW TO USE THE INDEX

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All the Bills are alphabetically arranged under the main heading "BILL(S)"

Information is arranged in an alphabetical order starting from main keyword followed by other keyword for eg: Matters relating to Defence are put under Broad head "Defence" followed by other keywords like "Defence Estate officers", "Defence Land" etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PLT".

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	...	Adjournment Motion
C.A.	...	Calling Attention to Matter of Urgent Public Importance
Consid.	...	Consideration stage of a Bill
Consid. Cl.	...	Consideration of the Clauses of a Bill
D.G.	...	Demands for Grants
D.E.G.	...	Demands for Excess Grants
D.E.G. (R)	...	Demands for Excess Grants (Railways)
D.S.G.	...	Demands for Supplementary Grants
D.S.G. (R)	...	Demands for Supplementary Grants (Railways)
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Int.	...	Introduction Stage of a Bill
L.S.	...	Lok Sabha
M.	...	Motion
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(iv)

R.S.		...	Rajya Sabha
Res.	...		Resolution
St.	...		Statement
Rule 377	...		Under Rule 377
Rule 193			Under Rule 193
PLT			Papers Laid on the Table
ADB			Asian Development Bank
BCCI			Board of Cricket Control for India
BCCL			Bharat Coking Coal Ltd.
BPCL			Bharat Petroleum Co. Ltd.
C.E.C.			Chief Election Commissioner

PART I—SUBJECT INDEX

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